

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA  
REJUVENATION  
**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1379**

ANSWERED ON 19.12.2022

**FRAMEWORK OF PANCHESHWAR DAM**

1379      SHRI NARAIN DASS GUPTA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the final framework of the Pancheshwar dam to be built with the cooperation of Nepal in Champawat district of Uttarakhand has been prepared;
- (b) if not, whether the possibility of construction of the dam is bleak in future;
- (c) whether the construction of the dam has got the approval of the environment department of both the countries; and
- (d) if so, the likely timeframe for commencement of construction work?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

**(a) to (d)** A Treaty concerning the integrated development of the Mahakali river, including Sarada Barrage, Tanakpur Barrage and Pancheshwar Project was signed in February 1996 with Nepal to implement the Pancheshwar Multi-purpose Project as an integrated joint project of India and Nepal. In pursuance to Article 10 of the Treaty, Pancheshwar Development Authority (PDA) has been set up jointly by India and Nepal for implementation of Pancheshwar Multi-purpose Project. The Detailed Project Report of the Pancheshwar Multi-puorpose Project has been prepared and is under finalisation through bilateral talks between Government of India and Government of Nepal. The environment clearance has not been accorded to Pancheshwar Multi-purpose Project. The commencement of construction work is dependent upon finalisation of outstanding issues between the two countries.

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